

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-01-2023 AT 02:30 PM**

IA No. 1052/2020 & IA (IBC) 135/2022 in CP(IB) No.97/7/HDB/2018
U/s 7 of IBC, 2016

IN THE MATTER OF:

JM Financial Asset Reconstruction
Company Ltd

...Financial Creditor

Vs

Bheema Cements Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. V Ravikumar for the Applicant in IA (IBC) 135/2022 present.
Ld. Counsel Ms. Mummaneni Vazra Laxmi for the Applicant and Ld. Counsel
Shri. V Ravikumar for R1 to 3 in IA No.1052/2020 present.

Matter adjourned to 10.02.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)